

Articles on Right to Development

Abbreviation:-

NHRC :National Human Rights Commission Library, New Delhi

SCJL :Supreme Court Judges Library, New Delhi

ALSTON, Philip: Economic and social rights In **HENKIN, Louis And HANGROUWE,**

John Lawrence, Ed.: Human rights and agenda for the next century. 1999

ALSTON, Philip: Marking space for new human rights: The case of the right to development. (Harvard Human Rights Yearbook, No. 1, 1988, p 3-40)

ALSTON, Philip: Ships passing in the night: The current state of the human rights and development debate seen through the lens of the Millennium Development Goals. (Human Rights Quarterly, Vol. 27, No. 03, August 2005, p 755) **(NHRC)**

ANAND, A. S.: Neglect of economic social and cultural rights – a threat to human rights. (Journal of the National Human Rights Commission, Vol. 5, 2006, p 13) **(NHRC)**

ANDERSON, Kirsten: How can rights- based approach to development programming help to achieve quality education: Evaluating the education guarantee scheme in Madhya Pradesh. (Asia Pacific Journal on Human Rights and Law, Vol. 7, No. 2, 2006, p 75) **(NHRC)**

ASTHANA, Anand N.: Bridging the gap-human rights and economic development. (Management in Government, Vol. 40, No. 03, October – December 2008, p 01) **(NHRC)**

BALAKRISHNAN, K.G.: National seminar on the Human Rights to health organized by the Madhya Pradesh State Human Rights Commission. (Supreme Court Cases, Vol. 1, part 2, Jan 2009, p 1) **(NHRC)**

BANERJEE, S: Development project and human rights. (Seminar, No. 451, March, 1997,

p 23) (SCJL)

BARSH, Russel Lawrence: Right to development as a human rights: Result of the global consultation.

BAXI, Upendra: New international economic order, basic needs and rights: Notes towards development of right to development **In DESAI, DA:** Role of law and judiciary in transformation of society (Kamlakar Prakashan, New Delhi, 1984)

BHAGWATI, Jagdish: Growth poverty and reforms. (Economic & Political Weekly, Vol. 36, No. 10, March 2001, p 843) (NHRC)

BHATT, D. K. : Human rights and gender issues : A socio legal perspective. (Indian Bar Review, Vol 27, No. 1, 2000, p 23) (NHRC)

BORA, Pradyumna: Right to education as a fundamental right. (Legal News & Views, Vol. 21, No. 6, Jun 2007, p 24) (NHRC)

BUTEGWA, F: Women's human rights: A challenge to the international human rights community. (International Commission of Jurists, The Review, No. 50, 1993, p 71) (NHRC)

CENTRE FOR DEVELOPMENT AND HUMAN RIGHTS, NEW DELHI: Right to development project workshop.

- **Report No. 1 – 3 ; 2002 – 2003**

(Centre for Development and Human Rights Pub., New Delhi)

<http://www.cdhr.org.in>

CENTRE FOR DEVELOPMENT AND HUMAN RIGHTS: Concept of right to development.

CHISHTI, S: United Nations, An agenda for development: a critique. (Indian Journal of International Law, Vol. 35, 1995, p 45) (SCJL)

CHOURI, Dnyaneshwar P.: Right to health as human rights – an assessment. (Legal News & Views, Vol. 24, No. 7, July 2010, p 16) (NHRC)

DARROW, Mac And AMPARO, Tomas: Power, capture, and conflict: A call for human rights accountability in development cooperation. (Human Rights Quarterly, Vol. 27, No. 02, 2005 p 471) **(NHRC)**

DAS, H. B.: Education for all – insignia of human rights. (Human Rights Year Book, 2008, op 210) **(NHRC)**

DAYAL, Virendra: Rights to development as a human rights in the context of Millennium Development Goals. (Journal of the National Human Rights Commission, Vol. 05, 2006, p 24) **(NHRC)**

DEATON, Angus And DREZE, Jean: Food and nutrition in India: Facts and interpretations. (Economic & Political Weekly, Vol. 44, No. 7, Feb 2009, p 42) **(SCJL)**

DECLARATION ON the right to development. (Indian Journal of International Law, Vol. 28, No. 01, January – March 1988, p 154) **(SCJL)**

DEMOCRACY AND development. (Seminar, No. 451, March 1997, p 01) **(SCJL)**

DEVELOPMENT DISPLACEMENT and rehabilitation. (Economic & Political Weekly, Vol. 31, No. 24, June 1996, p whole) **(SCJL)**

DHARMADHIKAR, D. M.: Right to education. (Manav Adhikar Patrika, Vol. 3, 2009, p 5) **(NHRC)**

DIOUF, Jacques: Food security and the challenge of the millennium development goals (MDGs): The road ahead. (U.N. Chronicle, Vol. 44, No. 4, December 2007, p 17) **(SCJL)**

DREZE, Jean: Democracy and right to food **In ALSTON & ROBINSON:** Human rights and development. (p 45 – 64)

DUTTA, Shusmita: Girls' education as freedom. (Indian Journal of Gender Studies, Vol. 17, No. 1, January –April 2010, p 25) **(NHRC)**

FOOD FOR human development. (Yojana, Vol. 52, July 2008, p 51) **(SCJL)**

FOOD SECURITY. (Kurukshetra, Vol 57, No. 11, September 2009, p whole issue) **(SCJL)**

FOOD SECURITY. (Parliament Digest Winter Session) **(SCJL)**

FOOD SECURITY: Symposium on ensuring food for all in the new economic order.

(Seminar, Vol. 433, September 1995, p 11) **(SCJL)**

GAURI, Varun: Social rights and economics: Claims to health care and education in developing countries. (World Development, Vol. 32, Part 3, p 465-77)

GENDER FOOD security, governance social development indicators. (Parliament Digest, Budget Session. 2007, p 1) **(SCJL)**

GONSALVES, Colin: Right to education. (Combat Law, Vol. 8, No. 3-4, May – August 2009, p 4) **(NHRC)**

HEREDIA, R. C. : Legislation and housing. (Economic & Political Weekly, Vol. 28, No. 3 & 4, January 1993, p 97) **(SCJL)**

HILL, Ronald And Paul Hill: Technological achievement and human development: A view from the United Nations development program. (Human Rights Quarterly, Vol. 25, No. 04, November 2003, p 1020) **(NHRC)**

HUMAN DEVELOPMENT REPORT (NHRC)

INTERIM REPORT on the right to education, advisory council of jurist of the Asia - Pacific

forum of National Human Rights Institutions. (Asia Pacific Journal on Human Rights and Law, Vol. 7, No. 2, 2006, p 110) **(NHRC)**

JAIN, Abhishek: India's food security scenario-weakness or opportunities. (Administrator, Vol. 50, No. 1, June 2007, p 55) **(SCJL)**

JAIN, Kuldeep: Education: A fundamental right in India. (Manav Adhikar Patrika, Vol. 3, 2009, p 42) **(NHRC)**

JAYASURIYA, D. C.: Some aspects of food safety legislation in Asia and the pacific. (Common – Wealth Law Bulletin, Vol. 17, No. 3, July 1991, p 1085) **(SCJL)**

JOHAL, Ramanjit Kaur & SHARMA, Suman Bala: Government health care delivery: A case study of Chandigarh (U.T.) (Indian Journal of Public Administration, Vol. 54, No. 2, April – June 2008, p 341) **(NHRC)**

JOHNSON, M. Glen: Contributions of Eleanor and Franklin Roosevelt to the development of International Protection for Human Rights. (Human Rights Quarterly, 9.1, 1987, p 19-48) **(NHRC)**

KAPADIA, K.: Housing rights of Urban poor: Battle for Mumbai's streets. (Economic & Political Weekly, Vol. 31, No. 24, June 1996, p 1436) **(SCJL)**

KENNEDY, Edward M.: Health care as basic human rights: Moving from lip service to reality. (Harvard Human Rights Journal, Vol. 22, Part 2, 2009, p 161) **(NHRC)**

KHERA, Reetika: Right to food act: Beyond cheap promises. (Economic & Political Weekly, Vol 44, No. 29, July 2009, p 40) **(SCJL)**

KIM, N.: Toward a feminist theory of human rights: Straddling the fence between western imperialism and uncritical absolutism. (Columbia Human Rights Law Review, Vol. 25, No. 1, Fall 1993, p 49) **(SCJL)**

KRISHNARAJ, M: Towards alternative development strategies: Problems and possibilities for women. (Mainstream, Annual 1996, p 87) **(SCJL)**

KUMAR, Kancharla Vijay: Human rights, health care and curative regimental: An ignored illness. (Supreme Court Journal, Vol. 6, Part 33, August 2009, p 13) **(SCJL)**

KUMAR, P. B. Vijaya: Right to shelter –an assessment of judicial trends in India. (Andhra Weekly Reporter, Vol. 2, Part 15, 1996, p J17) **(SCJL)**

KUMAR, Vijay: Human rights, development norms and the law-a systematic view. (Madras Law Journal, Vol. 228, Part 06, October 2007, p 107) **(SCJL)**

KUNDU, Amitabh And SRIVASTAVA, Ravi: Meeting the food security challenge in India: Medium term goals and strategies. (Indian Journal of Human Development, Vol. 1, No. 2, July – December 2007, p 283) **(SCJL)**

MAHABAL, Kamayani Bali: Health and human rights are inextricably intertwined. (Advocacy Internate, Vol. 9, No. 3, May-June 2007, p 3) **(NHRC)**

MANN, Jonathan M: Public health and human rights. (Human Rights, Vol. 25, No. 4, Fall 1998, p 2) **(SCJL)**

MANOHAR, S. V.: Indian Judiciary and women's rights. (Indian Journal of International Law, Vol. 36, No. 4, October-December 1996, p 1) **(SCJL)**

MARK, Stephen : The human rights to development: Between rhetoric and reality. (Harvard Human Rights Journal, Vol. 17, [Spring 2004], 139-168)

MARKS, Stephen: From the single confused page to the Decalogue for six billion persons : The roots of the universal declaration of human rights in the French revolution. (Human Rights Quarterly, 20.3, 1998, p 459-514) **(NHRC)**

MARKS, Stephen: Obstacles to the right to development.
<http://www.harvardfxbcenter.org>

MEEIR, Benjamin Mason And FOX, Ashley M.: Development as health: employing the collective right to development to achieve the goals of the individual right to health. (Human Rights Quarterly, Vol. 30, No. 2, May 2008, p 259) **(NHRC)**

MENON, N R Madhava: Right to development clean environment and work. (Cochin

University Law Review, Vol. 23, No. 1&2, March – June 1999, p 01) (**SCJL**)

MIHR, Anja And PETERSCHMITZ, Hans: Combating apathy with education: Developing strategies for sustainable global human rights promotion. (Human Rights Quarterly, Vol. 29, No. 4, No 2007, p 973) (**NHRC**)

MISHRA, Prafulla C.: Right to shelter: A human rights perspective. (Journal of India Law Institute, Vol. 40, No. 1-4, January-December 1998, p 230) (**SCJL**)

NAWAZ, M K: Does international law recognize: A right to housing. (Indian Journal of International Law, Vol. 36, No.2, April – June 1996, p 80) (**SCJL**)

PANDA, Bhavani Prasad: Law and economics of human rights and development. (Supreme Court Journal, Vol. 06 Part 37, September 2005, p J-25) (**SCJL**)

PANDA, Deepti: Assessment of the right to food in India “A hungry man is not a free man. (Legal News & Views, Vol. 21, No. 11, November 2007, p 13) (**SCJL**)

PANDA, Deepti: Right to food in India. (Legal News & Views, Vol. 21, No. 7, July 2007, p 37) (**SCJL**)

PANDE, B.B.: Constitutionality of basic human needs: An ignored area of legal discourse. (Supreme Court Cases, Vol. 4, 1989, 1) (**NHRC**)

PANDEY, Rajesh: Public health indicators for India and achievement of millennium development goals. (Administrator, Vol. 50, No. 1, June 2007, p 77) (**NHRC**)

PATNAIK, Prabhat: A left approach to development. (Economic & Political Weekly, Vol. 45, No. 30, July 2010, p 33) (**NHRC**)

PRASAD, Vandna: Food for children: In defence of high quality supplementary meal programmes. (Health for the Millions, Vol. 34, October – November 2008, p 10) (**SCJL**)

QUADE, V.: Home sweet home. (Human Rights, Vol. 21, No. 1, Winter 1994, p 12)

(SCJL)

RAJENDRA BABU, S. Human rights agenda: A perspective for development. (Journal of Indian Law Institute, Vol. 45, p 157)

Rajya Lakshmi, V.: Right to housing. (Cochin University Law Review, Vol. 14, No. 1-2, March – June 2000, p 121) **(SCJL)**

RAMACHANDRAN, Raju: Right to development: Paradigm-shift in human rights. (Supreme Court Cases, Vol 4, 1990, p 9) **(NHRC)**

RAO, D. S. P.: Right to development – A perspective. (Supreme Court Journal, Vol. 3, Part 01, September 1995, p J8) **(SCJL)**

RAO, P P : Fundamental right to education. (Journal for the Indian Law Institute, Vol. 50, No. 4, October – December 2008, p 585) **(NHRC)**

RATH, Leepika: Right to education: Where do we stand. (Human Touch, Vol. 4, No. 8, August 2009, p 8) **(NHRC)**

RATHI, Abha And MISHRA, Vinayak: Right to food and development. (All India Reporter, Vol. 95, No. 1132, April 2008, p 61) **(SCJL)**

RATHI, Priyanka And MISHRA, Vinayak: Right to food and development. (All India Reporter, Vol. 95, No. 1132, April 2008, p 61) **(NHRC)**

RAZI, Shahin: Food security the next big challenge. (Kurukshetra, Vol. 57, No. 11, September 2009, p whole issue) **(SCJL)**

RECOMMENDATIONS OF NHRC on the right to education. (Journal of NHRC, Vol. 7, 2008, p 130) **(NHRC)**

RIGHT OF children to free and compulsory education act, 2009 (Manav Adhikar Patrika, Vol. 3, 2009, p 19) **(NHRC)**

RIGHT TO food. (Yojana, Vol. 52, July 2008, p 8) **(SCJL)**

RIGHT TO food: India starts legislating food security act. (Human Touch, Vol. 4, No. 8, August 2009, p 5) **(SCJL)**

RIGHTS TO health under threat burden of rabies: Policies must be made for prevention and control in India. (Human Touch, Vol. 4, No. 8, August 2007, p 34) **(NHRC)**

ROY, A.K.: Human rights and freedom in the context of education as viewed by Jawaharlal Nehru & Dr. Radhakrishnan. (Human Rights Year Book, 2009, p 137) **(NHRC)**

SAKSENA, K. P. : United Nations and cooperation in development. (Indian Journal of International Law, Vol. 35, 1995, p 33) **(SCJL)**

SATHE, S. P.: Right to shelter: Review of housing law and policy in Maharashtra. (Journal of Indian Law Institute, Vol. 35, No. 1 & 2, Part 1, January – June 1993, p 13) **(SCJL)**

SAWANT, P. B. : Law and development, Justice K. Madhav Reddy Memorial Lecture at Hyderabad on 23.10.1999 (Andhra Law Times, Vol. 06, Part 01, November 1999, p 01) **(SCJL)**

SENGUPTA, Arjun: Right to development as a human rights.

SENGUPTA, Arjun: Towards realizing the right to development. (Development and Change, June 2000)

SENGUPTA, Arjun: Human rights and extreme poverty. (Economic & Political Weekly, Vol. 45, No. 17, April 2010, p 85) **(NHRC)**

SENGUPTA, Arjun: Human rights to development. (Journal of the National Human Rights Commission, Vol. 02, 2003, p 01) **(NHRC)**

SENGUPTA, Arjun: Right to development as a human right (Economic & Political Weekly, Vol. 36, No. 27, July 2001, p 2527) **(SCJL)**

SHARMA, P. C.: Poverty alleviation and human rights. (Journal of the National Human

Rights Commission, Vol. 7, 2008, p 97) (NHRC)

SINGH, Parmanand: Hunger amidst plenty: Reflections on law, poverty and governance.

(Journal of Indian Law Institute, Vol 48, No. 1, January – March 2006, p 57) (NHRC)

SINGH, Ranbir: Knowledge for empowerment: A human rights perspective. (Journal of the

National Human Rights Commission, Vol. 5, 2006, p 13) (NHRC)

SINGH, Urmilesh: health infrastructure in rural India. (Yojana, Vol. 53, July 2009, p 48)

(NHRC)

SINHA, Manoj Kumar: Development at the crossroads – Is right to development a human

rights? (Indian Journal of International Law, Vol. 42, No. 04, October – December 2002, p

512) (SCJL)

SIRPURKAR, V.S.: Food and nutritional security for the poor: Role of legislature, executive and judiciary. (Human Rights Year Book, 2007, p 27) (SCJL)

SITTA, Alessandro: Role of the right to development in the human rights framework for development.

SKOGLY, Sigrun I.: Human rights and economic efficiency: The relationship between

social cost of adjustment and human rights protection. (Human Rights in Developing

Countries Yearbook, 1994, p 67) (NHRC)

SRIVASTAVA, Aparna: Human rights vis-à-vis human development. (Legal News &

Views, Vol. 22, No. 02, February 2008, p 08) (NHRC)

SUGUNA, B.: Women and legal rights in India- Strategies for action. (Supreme Court

Journal, Vol. 1, Part 1, January 2001, p J11) (SCJL)

Suresh Chandra Babu: Global food security and India. (Yojana, Vol. 52, July 2008, p 16)

(SCJL)

TEKHRE, Y. L. & SHARMA, Alka: Right to health and health related human rights.

(Indian Journal of Public Administration, Vol. 55, No. 4, October – December 2009, p 848)

(NHRC)

TIWAN, G. S.: Quality liberty axis: A socio-political paradigm of human development.

(Journal of Indian Law Institute, Vol. 44, No. 04, October – December 2002, p 534)

(SCJL)

TOEBES, Brigit: Towards an an improved understanding of the international human

rights to health. (Human Rights Quarterly, Vol. 21, No. 3, 1999, p 661) **(NHRC)**

TRIPATHI, Bibha: Infant's right to health: Some reflections. (Criminal Law Journal, Vol.

114, Part 1306, October 2008, p 283) **(NHRC)**

TRIPATHY, K.K.: Food security and food management in India: A review. (Kurukshetra,

Vol. 56, No. 8, June 2008, p 3) **(SCJL)**

VASAVI, A. R.: New imperatives for elementary education. (Indian Journal of Human

Development, Vol. 3, No. 1, Jan-June 2009, p 133) **(NHRC)**

YADAV, Narender Singh: Right of development a fundamental right vis-à-vis environmental hazards. (Unreported Judgments, Vol. 01, Part 05, March 2006, p J-35) **(SCJL)**